

(f) if so, the steps contemplated to ensure that export performance of the country is not affected adversely?

**THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN):** (a) to (d). With effect from 1.4.1990 Government has approved the latest IATA Cargo rates applicable to all airlines. These rates involve an increase of 7% to 12% in the commodity tariffs. With effect from 15.3.1990, Government has abolished the Mandatory rates for leather and leather products and has increased the Mandatory rate for perishables to the Gulf by 30%. The Mandatory rates are applicable only to Air-India.

(e) and (f). Because of the directional imbalance in the movement of cargo out of India and because of the depreciation in the value of Indian Rupee the cargo operations of airlines from India had become unviable. This had resulted in the poor mobilisation of cargo capacity by the airlines and had led to cargo backlog at Indian airports. The action of the Government will assist in the creation of additional cargo capacity and larger movement of export cargo.

[*Translation*]

#### **Conversion of Arrah-Sasaram Railway Line into Broad Gauge**

4343. SHRI TEJ NARAYAN SINGH:  
SHRI RAMESHWAR PRASAD:

Will the Minister of RAILWAYS be pleased to state:

(a) whether there was a narrow gauge rail line from Arrah to Sasaram in Bihar and the trains running on it were cancelled;

(b) if so, the reasons therefor;

(c) whether Government propose to convert this rail line into broad gauge;

(d) if so, the time by which the above rail line is likely to be converted into broad gauge line; and

(e) if not, the reasons therefor?

**THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES):** (a) Yes, Sir.

(b) The Arrah-Sasaram Light Railway Line was working under an agreement between the District Board of Shahbad (State Government of Bihar) and the Arrah-Sasaram Light Railway Company Ltd. There was a marked deterioration in the train services resulting in heavy working losses. The Company even failed to pay wages to the workers and there was staff unrest. The train services were closed down w.e.f. 15.2.1978 and the Company went into liquidation.

(c) No, Sir.

(d) Does not arise.

(e) Due to constraint of resources and heavy commitments on hand.

[*English*]

#### **Transportation of Railway Stores from Nagaland**

4344. SHRI SHIKIHO SEMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that adequate priority for movement of Railways' Stores (Timber Hard-wood logs etc.) from the state of Nagaland at stations Dimapur, Golaghat and Furkating has not been accorded by NF railway;

(b) whether it has also affected the stock of Coaches and Wagons;

(c) if so, whether Government propose to accord top priority for Railways' stores;

(d) if so, when ; and

(e) if so, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) No, Sir.

(c) to (e). Do not arise.

#### **Restoration of Capital Investment Subsidy Scheme**

4345. SHRIMATI CHENNUPATI VIDYA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Government of Assam has requested Union Government to restore the Capital Investment Subsidy Scheme in their State which was withdrawn earlier;

(b) if so, the views of Union Government in this regard;

(c) the reasons for its earlier withdrawal; and

(d) whether the subsidy, if restored, will also be available for other State?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Yes, Sir.

(b) to (d). The Central Investment Subsidy Scheme has been discontinued for the entire country from 1.10.1988. However, the Finance Minister during his Budget speech has announced that Government propose to reintroduce the Central Investment Subsidy for small units in rural areas and backward regions.

[*Translation*]

#### **Companies producing Iodised Salt**

4346. SHRI KALPNATH SONKAR: Will the Minister of INDUSTRY be pleased to state the names of the companies which are producing and marketing iodised salt?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): A list of iodised salt manufacturers who have been permitted by Salt Department to commercially manufacture iodised salt in the country is given in the Statement. [Placed in Library See LT—No. 727/90]. Most of the Iodised Salt is despatched in bulk from the Salt production Centres to the consuming centres where it is repacked by a number of companies engaged in marketing the iodised salt.

[*English*]

#### **Indian Management Service**

4347. SHRI ARVIND NETAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are considering to form Indian Management Service for Public Sector Units; and

(b) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) No, Sir.

(b) Does not arise.

#### **Long Term Policy Package for Paper Industry**

4348. SHRIMATI BASAVA RAJESWARI: Will the Minister of INDUSTRY be pleased to state:

(a) whether the joint committee of the paper industry has urged the Government to